NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/408/ (IB)/2017

NAME OF THE PETITIONER(S)

: AKMG ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: OGUN STEEL SYSTEM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I. NOTHOUSIF MOHAMMED

- ARAVIND SUBRAMANIAM

W. THOUSIF MOHAMMED

COUNSEL FOR

APPELCANT /

PETITIONER

<u>ORDER</u>

Shri N Thousif Mohammed, counsel for applicant present. No representation on behalf of respondent. Counsel for applicant prayed time for submitting arguments as his senior counsel could not attend before the Tribunal today. He is directed to inform counsel for respondent about the next date of hearing for their appearance and submissions. Put up on 10.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)